NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 126(ND)/2015 CA NO.

CORAM:

PRESENT: SH R YARDHARAJAN : MEMBER(J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECKAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY:

Focus Energy Ltd.

Vs.

M/s. Reebok India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

	Companies Act 2013.			
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1. An	rud K-Gas Leep Rey	pershit J. Adv.	7-fork-10	Sandees
	NKBRS11		Pehlines	Beng
	1 SINGI		Petitioner]	Ange
Y VASCON	HA SEN (PRATAP)	Bervan Adv	RITTIONER	AN
		(Achi)		
- MANSU	MYER S	[Adu)] INGM, Adu	Respondent No. 11 Perforded Nos. 1,2,3,7,1	Mehours.
	,	- ign ji raev	الراد (حرا العالم المالية)	Monday

ORDER

Learned counsel for Respondent No.10 filed rejoinder and served copies thereof to the other side. Learned counsel for the Respondent No.11 prays for some time to file rejoinder. One last opportunity is granted to the Respondent No. 11 to file rejoinder. Let rejoinder be filed within a week with a copy in advance to the counsel for the petitioner. (KINDADHARADAM)

List on 1.8.2016 at 2.00 pm.

(R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 20/07/2016 (Vidya)